

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST

Central Zonal Bench

Suchna Bhawan, IIIrd Floor, Arera Hills

Date: 22th December, 2015

TIME: 10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. D.K.AGARWAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 134/2015(THC) (W.P.No.1607/14)	Sheeba Wheels Private Ltd Vs. Rajasthan State Pollution Control Board & Anr.	Mr. Mohit Gupta, Adv.	
2.	Original Application No. 149/2015(THC) (W.P.No.18901/13)	Ramji Lal Meena Vs. State of Rajasthan & Ors.		
3.	Original Application No. 145/2015(CZ)	Afsar Khan Vs. State of M.P. & 3 ors.	Mr. Rajesh Chand, Adv.	
4.	Original Application No. 148/2015(CZ)	Smt. Sujata Chatterjee & Anr. Vs. State of M.P. & Anr.	Mr. Rohit Anthony, Adv. Mr. Tribhuvan Sharma, Adv.	
5.	Original Application No. 147/2015(CZ)	Mrs. Anju Pandey Vs. M.P. Housing Development Society	Mrs. Anju Pandey, Applicant	
6.	Appeal No. 54/2015(CZ) (M.A.No.843/15)	Shiv Kumar Vs. SEIAA & 2 Ors.	Mr. Shantanoo, Adv.	
FOR HEARING				
7.	Original Application No. 127/2013(THC)	Santosh Mittal Vs. State of Rajasthan & 7 ors.	Mr. Sandeep Singh, Adv. (RSPCB) Mr. Sachin K. Verma, Adv. Mr. Rohit Sharma, Adv. (HSPCB) Mr. Yogesh Bhatnagar, Adv. Mr. Vijendra Sharma, Adv.	
8.	Original Application No. 128/2013(THC) (M.A.No.391/14)	Rajesh Kumar Saini Vs. State of Rajasthan & 8 Ors.	Mr. Ajay Gupta, Adv. for R-9 Mr. Sandeep Singh, Adv. for RPCB Mr. Dharmendra Singh, Adv. Mr. Sachin K Verma, Adv.	
9.	Appeal No. 52/2015(CZ) (M.A.No.777/15) (M.A.No.794/15)	Mahesh Kumar Verma Vs. MP SEIAA & 4 Ors.	Mr. Ayush Dev Bajpai, Adv.	

10.	Appeal No. 43/2015(CZ)	Surender Singh Tomar Vs Chirman, MPSEIAA & Ors.	Mr. Dharamveer Sharma, Adv. Mr. Shantanoo Saxena, Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoriya, Adv.
11.	Original Application No. 342/2014(CZ)	Upendra Prasad Pandey Vs. Union of India & Ors.	Mr. Ashish Kumar Pandey Adv. Mr. Shrey Raj Saxena, Adv. Mr. S.K.Sheikh, Adv. Mr. Aditya Dharmadhikari, Adv. Mr. Sachin K. Verma, Adv. Mr. Syed Shahid H. Rizvi, Adv. Mr. Om Shankar Shrivastav, Adv. Mr. Dharamveer Sharma, Adv.
12.	(M.A.No.836/15) (M.A.No.837/15) in Original Application No. 132/15(CZ)	Gram Panchayat (Kothiya) Vs. State of M.P. & 6 Ors.	Mr. Shreyas Dharmadhikari, Adv. Mr. Shrey Raj Saxena, Adv.
13.	Original Application No. 92/15(CZ) (M.A.No.754/15)	Mukesh Purve <i>(Mining Burhanpur)</i> Vs. State of M.P. & 6 Ors.	Mr. Shreyas Dharmadhikary, Adv. Mr. Shreyraj Saxena, Adv. Mr. Sachin K.Verma,Adv.
14.	Original Application No. 97/2015(CZ)	Mukesh Purve Vs. State Of M.P. & 4 Ors.	Mr. Shreyas Dharmadhikari, Adv. Mr. Shreyraj Saxena,Adv.
15.	Original Application No. 26/2014(CZ) (M.A.No.229/15) (M.A.No.230/15) (M.A.No.705/15) (M.A.No.806/15) (M.A.No.807/15)	Sheikh Altaf & 11 Ors Vs. State of M.P. & 6 Ors.	Dr. Manoj kumar Agarwal, Adv. Mr. Shrey Raj Saxena, Adv. Mr. V.K.Saxena, Adv. Mr. Mohan lal Prajapati, Adv. Mr. Rahul Sharma, Adv.
16.	Original Application No. 47/2015(CZ) (M.A.No.624/15) (M.A.No.776/15)	Deepak Tiwari Vs. Municipal Corporation Sagar & 6 Ors.	Mr. Shivendu Joshi, Adv. Mr. Yadavendra Yadav, Adv. Mr. Ayush Dev Bajpai, Adv. Mr. Shantanoo Saxena, Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, Adv.

17.	Appeal No. 53/2015(CZ) (M.A.No.778/15) (M.A.No.793/15)	Rajamal Vs. MP SEIAA & 5 Ors.	Mr. Ayush Dev Bajpai, Adv.	
18.	Appeal No. 50/2015(CZ) (M.A.No.681/15) (M.A.No.682/15) (M.A.No.683/15) (M.A.No.750/15) (M.A.No.805/15)	Manoj Patil Vs. Collector, Burhanpur & 11 Ors.	Mr. Manoj Kumar Agarwal, Adv. Smt. Anita Manoj Agarwal, Adv.	
19.	Original Application No. 121/2015(CZ)	Mulayam Singh Vs. State of M.P. & 9 Ors.	Mr. Rohit Sharma, Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv.	
20.	(M.A.No.844/15) Original Application No. 21/2013(CZ) (M.A.No.132/15) (M.A.No.333/15) (M.A.No.366/15) (M.A.No.430/15) (M.A.No.739/15)	Dr. Alankrita Mehra Vs. Union of India & 09 Ors.	Mr. Vivek Choudhary Adv. Mr. Rohit Sharma, Adv. Mr. Om.S.Shrivastava, Adv. for R-1 Mr. Sachin K. Verma, Adv. for R- 3,4,7,8,9,10 Mr. Vivek Agrawal, Adv. for R-5 Mr. Sandeep Singh Adv. for CPCB Ms. Parul Bhadoria, Adv. R-6 for Mr. Dharmveer Sharma Adv. for Intervener Mr. Deepesh Joshi, Adv. Mr. Vijay Bahadur Singh Tomar, Adv. Mr. Ajay V. Gupta, Adv. Mr. Dharamveer Sharma, Adv. Mr. V.H.Vaswani, Adv. Mr. Ghanshayam, Adv. Mr. Ravikant Patidar, Adv. Mr. Nishith Tripathi, Adv. Mr. Mahavir Bhatnagar, Adv. Ms. Farzana Aziz, Adv.	
FOR COMPLIANCE				
21.	Original Application No. 04/2013(THC) (M.A.No.574/15)	Sandeep Lahariya Vs. State of MP & Ors.	Mr. Sachin K. Verma, Adv. For R-1, 3, 7 & 8 Mr. Shivendu Joshi For R-2 Mr. Vijay Shahani Adv. For R-4 Mr. Sandeep Gupta,Adv. For R-5 Mr. Asad Ullah Khan, Adv. for R-6 Mr. Sanjay Shkala, Commissioner for R-8 Mr. Shyam Narayan	

			Chouksey for R-10 Mr. Dharamveer Sharma Adv. Mr. Deepesh Shukla, Adv. Ms. Swapnil Gupta, Adv. Mr. Sambhav Sogani, Adv. Mr. Alkesh Agarwal, Adv. Mr. Amit Gupta, Adv. Mr. Rajeev Jain, Adv.	
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